

N O T I C E

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that from 1st March, 2021 to 3rd March, 2021:

I

The **Hon'ble Shri Justice Dama Sheshadri Naidu** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Sheshadri Naidu** is allowed before **the Hon'ble Smt. Justice M. S. Jawalkar.**

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 1st March, 2021

(Kiran A. Bagi)

Registrar (Judicial)